

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION. No.†1667
TO BE ANSWERED ON 10THFEBRUARY, 2026

Conversion of Cooperative Societies into FFPOs

†1667. **Dr. Bhola Singh:**

Shri Satish Kumar Gautam:

Shri Balashowry Vallabhaneni:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) Whether it is a fact that the Department of Fisheries allocated the work to convert 1000 existing fisheries cooperative societies into Fish Farmer Producer Organisations (FFPOs) to National Cooperative Development Corporation (NCDC) and if so, the details thereof;
- (b) whether NCDC provides concessional finance or technical assistance to the said FFPOs and if so, the details of the total financial and technical assistances provided to the said FFPOs/FPO, State-wise;
- (c) the time to be taken by the NCDC for conversion of there cooperative societies into FFPOs;
- (d) whether it is true that NCDC registered 70 Fish Farmer Producer Organisations to provide market linkages and processing facilities to fishermen and if so, the details thereof in Andhra Pradesh; and
- (e) the details and number of FFPOs promoted, formed and supported by NCDC so far, State-wise including district-wise in Andhra Pradesh?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c): The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by this Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying *inter-alia* provides for setting up Fish Farmers Producer Organizations/Companies (FFPOs/Cs) to economically empower the fishers and fish farmers and enhance their bargaining power. The Department of Fisheries, Government of India in March, 2023 has accorded approval to the proposal of National Cooperative Development Corporation (NCDC) for formation of 1000 existing primary fisheries cooperatives in Coastal States/UTS into Fish Farmer Producer Organisation (FFPOs) at a total cost of Rs.225.50 crore with 100 percent Central financial assistance under Pradhan Mantri Matsya Sampada Yojana (PMMSY). State/UT-wise details of 1000 Primary Fisheries

Cooperative Societies (PFCS) allocated for formation as FFPOs under PMMSY are furnished below:

Sl. No	State/UT	Fisheries Cooperative Societies Allocated for formation as FFPOs
1	Andhra Pradesh	182
2	Goa	4
3	Maharashtra	316
4	Gujarat	146
5	Karnataka	62
6	Kerala	124
7	Odisha	21
8	Tamil Nadu	105
9	West Bengal	40
	Total	1000

The Central grant to the each FFPO is provided in the form of formation and Incubation Cost, Management Cost and Equity Grant under PMMSY. In addition, NCDC also provides concessional finance and technical assistance to FFPOs. The details of total financial assistances provided to FFPOs by NCDC as reported by NCDC are furnished at **Annexure-I**.

(d) and (e) : In addition, the Department of Fisheries, Government of India in March, 2023 has also accorded approval to another proposal of NCDC for formation of 70 new Fish Farmers Producer Organisation(FFPOs) across the country at a cost of Rs.37.80 crore with 100% central grant. This includes formation of seven new FFPOs in the Andhra Pradesh. State-wise details of the 70 new FFPOs registered including that of Andhra Pradesh are furnished at **Annexure-II**. The District-wise details of number of FFPOs promoted, formed and supported by NCDC in Andhra Pradesh is furnished at **Annexure-III**.

Statement referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No.1667 for answer on 10th February, 2026 put in by Dr. Bholu Singh, Shri Satish Kumar Gautam and Shri Balashowry Vallabhaneni, Hon'ble Members of Parliament regarding Conversion of Cooperative Societies into FFPOs; Details of total financial assistances provided to FFPOs by NCDC

Sl.No.	Name of the Project	Organization Name	NCDC-Regional Office	Central Share eligible (Rs. in lakh)
1	Establishment of an Integrated Fish Farming unit with Duck & Goat at Motihari District of Bihar (Block Cost Rs. 96.48 lakh)	Matsya Kisan Utpadak Sangathan Sahakari Samiti Limited	Patna, Bihar	38.79
2	Value Addition of Fish and Development of Supply Chain Marketing, Bibwewadi, Pune, Maharashtra (Block Cost Rs. 88.12 lakh)	Universal Schedule Caste Matsya Shetkari Utpadak Sah. Sanstha Ltd	Pune, Maharashtra	50.00
3	The Integrated Reservoir Development, Soldhara, Navsari, Gujarat (Block Cost Rs. 48.74 lakh)	Gujarat Fish Farmers Producers cooperative society Limited	Gandhinagar, Gujarat	48.74
4	Value Addition of Fish and Development of Supply Chain Marketing, Arnala, Palghar, Maharashtra (Block Cost Rs. 88.34 lakh)	Maharashtra Zilla Ekveera Fisheries and Farming Organisation	Pune, Maharashtra	50.00
5	Proposal of Start-up activity of value addition of fish & development of cold chain supply market at block cost of Rs. 77.00 lakh under start-up activities of central component of PMMSY scheme	Kashi Srijan Bahuuddesiya Sahkari Samiti Limited	Lucknow, Uttar Pradesh	38.50

Annexure-II

Statement referred to in reply to part (d) & (e) of the Lok Sabha Unstarred Question No.1667 for answer on 10th February, 2026 put in by Dr. Bholu Singh, Shri Satish Kumar Gautam and Shri Balashowry Vallabhaneni, Hon'ble Members of Parliament regarding Conversion of Cooperative Societies into FFPOs; State/UT-wise details of formation/registration of new 70 FFPOs under PMMSY

Sl. No.	Name of State/UTs	No of Registered FFPOs
1	Madhya Pradesh	5
2	Jharkhand	1
3	Odisha	6
4	Uttar Pradesh	2
5	Maharashtra	5
6	Jammu & Kashmir	2
7	Himachal Pradesh	1
8	Ladakh	1
9	Chhattisgarh	1
10	Gujarat	4
11	Daman and Diu	2
12	Bihar	6
13	Manipur	2
14	Meghalaya	1
15	Assam	1
16	Mizoram	1
17	Tripura	1
18	Telangana	2
19	Andhra Pradesh	7
20	Tamil Nadu	6
21	Uttarakhand	5
22	West Bengal	1
23	Kerala	4
24	Karnataka	3
Total		70

Statement referred to in reply to part (d) & (e) of the Lok Sabha Unstarred Question No.1667 for answer on 10th February, 2026 put in by Dr. Bhola Singh, Shri Satish Kumar Gautam and Shri Balashowry Vallabhaneni, Hon'ble Members of Parliament regarding Conversion of Cooperative Societies into FFPOs; District-wise details of number of FFPOs promoted, formed and supported by NCDG in Andhra Pradesh

I. District-wise Detail of 7 FFPOs along with Districts and Blocks in Andhra Pradesh under 70 FFPOs

Sl.No	Name of the FFPO in Andhra Pradesh	District	Block
1	Kurnool Sri Matsyanarayana Fish Farmers Producers MACS Ltd.	Kurnool	Gudur
2	Nandyala Sri Matsyanarayana Fish Farmers Producers MACS Ltd.	Nandyala	Panyam
3	Ananthapuram Sri Matsya Narayana Fish Farmer Producers MACS Ltd.	Anantapur	Pamidi
4	Jalapushpa Fish Farmers Producers MACS Ltd.	SPSR Nellore	Kavali
5	Prakasam Coastal Marine Fish Farmers Producers MACS Ltd.	Prakasam	Singarayakonda
6	Siva Shakthi Fish Farmers Producers Mutually Aided Cooperative Society Ltd.	Sri Balaji	Thada
7	Jai Surya Fish Farmers Producers Mutually Aided Cooperative Society Ltd.	Bapatla	Bapatla

II. District-wise number of FFPOs under the 1000 PFCS in Andhra Pradesh

S. No.	Name of the District	No. of PFCS
1	Anakapalli	2
2	Ananthapuram	4
3	Bapatla	11
4	Chittoor	2
5	Konaseema	34
6	East Godavari	12
7	Eluru	18
8	Guntur	6
9	Kakinada	10
10	Krishna	7
11	Kurnool	3
12	Nandyal	1
13	NTR	1
14	Palnadu	2
15	PVP Manyam	5
16	Prakasam	3
17	SPSR Nellore	6
18	Sri Satya Sai	1
19	Srikakulam	19
20	Tirupati	5
21	Vishakhapatnam	3
22	Vizianagaram	6
23	West Godavari	20
24	YSR Kadapa	1
25	ASR	0
26	Annamayya	0
	Total	182